NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.319/09/HDB/2017
NAME OF THE COMPANY	Nithin Granis & Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Vishwabharti Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Nithin Granis & Mills Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAHUL TOTALA	etasarsA	9890665306.	Rahras

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Aigur Riddy	Advocate	9868832383	(A)-

Heard Shri Rahul Totala, Ld Counsel for the Petitioner and Shri Arjun Reddy, Ld. Counsel for the Respondent.

The Ld. Counsel for the Corporate Debtor has filed a counter affidavit dated 24.01.2018 without any supporting documents. Orders reserved on the question of admission.

Member (T)

Member (J)

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